

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

IN THE MATTER OF:

M/s. Hong Kong Cheong Kat Industry Co. Ltd.

Vs

M/s Epower Solutions India Pvt. Ltd.

Item No.-308
IB - 2679/ND/2019

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 04.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

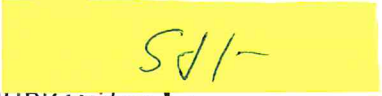
PRESENT:


For the Applicant :

For the Respondent :

ORDER

File not received from the record room. Registry is directed to trace out the same and place it before the bench on next date of hearing. List the case for 17.12.2019. ^


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)